

**GOVERNMENT OF INDIA  
TOURISM  
LOK SABHA**

STARRED QUESTION NO:160

ANSWERED ON:19.11.2010

PROMOTION OF RURAL TOURISM

Pratapsinhmaharaj Shri Bhonsle Shrimant Chh. Udganraje;Shanavas Shri M. I.

**Will the Minister of TOURISM be pleased to state:**

(a) whether the Government has any scheme to promote rural tourism in the country including Kerala, Tamil Nadu, Maharashtra and Orissa;

(b) if so, the details thereof and the present status of rural tourism in the country;

(c) the details of the rural tourism projects sanctioned in the country, State-wise;

(d) whether the Government proposes to promote farm and agricultural tourism as a part of rural tourism; and

(e) if so, the details thereof alongwith the special package provided to promote farm/agro tourism in the country, State-wise?

**Answer**

THE MINISTER OF TOURISM(KUMARI SELJA)

(a) to (e): A statement is laid on the table of the Sabha.

STATEMENT IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 160 ANSWERED ON 19.11.2010 REGARDING PROMOTION OF RURAL TOURISM

(a) to (e): Development and Promotion of Tourism, including Rural Tourism and farm/agro tourism, is primarily undertaken by State Governments/Union Territory Administrations. However, under its Rural Tourism Scheme, Ministry of Tourism provides Central Financial Assistance (CFA) to the State Governments/Union Territory Administrations. These include Kerala, Tamil Nadu, Maharashtra and Orissa, for infrastructure development upto Rs.50.00 lakh and for capacity building upto Rs.20.00 lakh in rural sites identified in consultation with them as per the extant guidelines and subject to availability of funds. Ministry of Tourism has sanctioned projects for development of 167 rural tourism sites so far. The state-wise details of these projects are given in the Annexure.

ANNEXURE

STATEMENT IN REPLY TO PART (a) to (e) OF LOK SABHA STARRED QUESTION NO 160 TO BE ANSWERED ON 19.11.2010 REGARDING PROMOTION OF RURAL TOURISM.

STATEMENT OF STATE-WISE DETAILS OF RURAL TOURISM PROJECTS SANCTIONED DURING 10TH AND 11TH PLAN.

(Rs. in lakhs)

State/UT	No. of Rural Tourism sites	Amount Sanctioned
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Andhra Pradesh	9	509.67
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Arunachal Pradesh	4	246.78
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Assam	4	230.08
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Bihar	1	70.00
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Chhattisgarh	7	438.80
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Delhi	2	46.08
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Gujarat	5	367.81
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Haryana	1	70.00
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Himachal Pradesh	3	170.00
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Jammu & Kashmir	23	1447.78
Jharkhand	2	134.77
Karnataka	5	300.00
Kerala	6	394.80
Madhya Pradesh	7	451.65
Maharashtra	2	140.00
Manipur	4	162.39
Meghalaya	3	143.29
Nagaland	12	803.15
Orissa	8	489.25
Punjab	5	261.55
Rajasthan	3	208.78
Sikkim	11	715.77
Tamil Nadu	9	601.68
Tripura	10	625.95
Uttarakhand	11	688.31
Uttar Pradesh	4	205.67
West Bengal	5	327.30
Puducherry	1	65.17
Total	167	10316.48